

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-220 of 2014 in  
Appeal No. 123 of 2014**

**Dated : 19<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Wardha Power Company Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandrukar  
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

We have heard the learned Senior Counsel appearing for the parties and also the learned counsel appearing for the State Commission.

Post the matter for further hearing on **04.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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